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ORDER SHEET
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD

..... OA NO. 306 OF 1987
..... VS

Date of Order	Date of order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order
16/4/87		<p>Hon. A. John - AM Hon. G. S. Sharma - JM</p> <p>On the application of appellants comes the case is adjourned to 6.5.87 (6th May 87)</p> <p>AM JM</p>	
6/5/87		<p>Hon. D. S. Misra - AM Hon. G. S. Sharma - JM</p> <p>For order see our order of the date passed in OA 300 of 1987.</p> <p>AM JM</p> <p>Issued and 1/5/87</p>	